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Title: Election of two members from Lok Sabha to Court of University of Allahabad.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): I beg to move:

"That in pursuance of statute 8(1)(e) read with statute 8(2) of the statutes of University of Allahabad Act, 2005 the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Court of University of Allahabad, for a term of three years subject to the other provisions of the said Act and the regulations made thereunder."

HON. DEPUTY SPEAKER: The question is:

"That in pursuance of statute 8(1)(e) read with statute 8(2) of the statutes of University of Allahabad Act, 2005 the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Court of University of Allahabad, for a term of three years subject to the other provisions of the said Act and the regulations made thereunder."

*The motion was adopted.*